

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Regn. No. OA 465 of 1994

New Delhi this the 18th day of March, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member

(2)

1. Shri S.C. Sahu
Lab. Technician,
Group Centre Hospital,
CRPF.
Rampur-244901
2. Mrs. Mary Kutty,
Lab. Technician,
Group Centre Hospital,
CRPF,
Nagpur-440019.
3. Shri A. Kalaimani,
Lab. Technician,
Station Hospital,
CRPF, Neemuch-458441 (M.P)
4. Shri S. Deva Saqayam,
Lab. Technician,
Base Hospital-I,
CRPF,
Saroila Kalan,
New Delhi-110072.
5. Mrs. Shashi Malhotra,
Lab. Technician,
B-327, Sudarshan Park,
Moti Nagar,
New Delhi-110015.
6. Shri C. Mohan,
Lab. Technician,
Group Centre Hospital,
CRPF,
Pallipuram,
Trivandrum-685316.Applicants

By Advocate Shir R. Venkatramani
Versus

1. Union of India through Secretary,
Min. of Home Affairs,
North Block,
New Delhi-110001.
2. Director-General,
CRPF, Block No.1.,
C.G.O. Complex,
Lodi Road,
New Delhi-110003.
3. Deputy Director (Medical),
Directorate CRPF,
CGO Complex,
Lodi Road,
New Delhi-110003.Respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

Learned counsel states that this O.A. may
be dismissed as withdrawn. Accordingly, it is dismissed

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as withdrawn. However, we make it clear that it will be open to the applicants to seek redress from an appropriate forum.

B.N. DHOUNDIYAL
(B.N. DHOUNDIYAL)
MEMBER (A)

S.K. DHAON
(S.K. DHAON)
VICE CHAIRMAN

RKS